HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Assignment of Additional charge of Secretary DLSA, Kupwara to Secretary DLSA Baramulla-regarding.

ORDER

No: \\\ of 2025/RG/GS

Dated: 66/18/2028

In the interest of administration, Secretary DLSA, Baramulla is entrusted with the additional charge of Secretary DLSA, Kupwara. He shall visit DLSA Kupwara for 03 (three) days in a week in consultation with Chairpersons of DLSA's Baramula and Kupwara.

By Order.

(M.K Sharma)
Registrar General (Officiating)

10: 63677-00/12/4) Dated: 6/10/2025

Copy to above forwarded to the :-

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 2. Secretary to Hon'ble Administrative Judge for District Baramulla/Kupwara.for kind information of their Lordship's.
- 3. Pr. District and Sessions Judge, Baramulla/Kupwara.
- 4. Secretary DLSA, Baramulla.
- 5. Secretary DLSA, Kupwara.

.....for information and necessary action.

- 6. CPC-court, High Court of J&K and Ladakh, Srinagar, with the request to get the same uploaded on the official website of the High Court.
- 7. Assistant Registrar, Statistical/Accounts Section, High Court of J&K and Ladakh, for information and necessary action.
- 8. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.

9. Order File.

Registrar General (Officiating)